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Title: Introduction of the Victims of Riots and Communal Violence (Equal Compensation) Bill, 2016.

श्री रमेश बिधूड़ी (दक्षिण दिल्ली) : महोदय, मैं प्रस्ताव करता हूँ कि दंगों और सांप्रदायिक हिंसा के पीड़ित व्यक्तियों के लिए समान प्रतिकार और तत्संज्ञक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for equal compensation to victims of riots and communal violence by the Central Government and for matters connected therewith or incidental thereto. "

The motion was adopted.

श्री रमेश बिधूड़ी : उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित** करता हूँ।

HON. DEPUTY SPEAKER: Now, Item No. 34 – Shri Ramesh Bidhuri.

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